

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA

UNSTARRED QUESTION NO. 1690
ANSWERED ON 20th DECEMBER, 2018

ASSISTANCE TO ROAD ACCIDENT VICTIMS

†1690. SHRI SUNIL KUMAR SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has set a target for reducing fatalities caused by road accidents by half by the year 2020 and if so, the details of the steps being taken by the Government in this regard;
- (b) whether financial assistance is provided by the Government to the State Government for procurement of ambulances and breath analyser machines;
- (c) if so, the financial assistance provided for the said purpose during the last three years, State-wise including Jharkhand;
- (d) whether the Government has started any scheme for opening Model Driving Training Institutes and Vehicle Inspection of Certification Centres in various States;
- (e) if so, the assistance provided thereunder to various States including Jharkhand; and
- (f) the details of the utilization of the said funds, State-wise?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) United National Organization has set the target to reduce road accidents and road accidents fatalities by 50% by 2020. The Government is also committed to achieve the target set by United National Organization along with other member countries. The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under:-

- i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.

- ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- iv. The Ministry has constituted Group of Ministers of State Transport Minister to examine the best practices of Transport and suggest issues to improve road safety.
- v. Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.
- vi. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- vii. Road safety has been made an integral part of road design at planning stage.
- viii. Road Safety Audit of selected stretches of National Highways has been taken up.
- ix. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- x. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- xi. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- xii. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xiii. Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.

(b) & (c) The Ministry of Road Transport & Highways has implemented the schemes of National Highways Accident Relief Service Scheme (NHARSS) and Road Safety and Pollution Testing Equipment and Programme Implementation under which financial assistance are provided for procurement of ambulances and breath analysers respectively. The details of fund transferred to the States / UTs for procurement of breath analyzers during last three years is at Annexure – I.

(d) to (f) Yes, Madam, the Ministry of Road Transport & Highways is implementing the schemes under which financial assistance are provided to States / UTs for setting up of Institute of Driving Training and Research and setting up of Inspection and Certification Centre. The details of the utilization of funds State-wise is at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 1690 ANSWERED ON 20/12/2018 ASKED BY SHRI SUNIL KUMAR SINGH .

DETAILS OF FUND TRANSFERRED TO THE STATES / UTS FOR PROCUREMENT OF BREATH ANALYSERS.

Year - 2015 -16

S. No.	Name of States	Amount Transferred
1	Jammu & Kashmir	35,93,869/-
2	Sikkim	35,53,281/-
3	Punjab	28,14,480/-
4	West Bengal	35,48,960/-

Year - 2016 -17

S. No.	Name of States	Amount Transferred
1	Manipur	14,07,240
2	Meghalaya	14,07,240
3	Mizoram	14,07,240
4	Uttarakhand	14,07,240
5	Andman & Nicobar Islands	3,37,737
6	Tripura	15,19,819

Year - 2017- 18

S. No.	Name of States	Amount Transferred
1	West Bengal	7,34,892

DETAILS OF FUND TRANSFERRED TO THE STATES / UTS FOR PROCUREMENT OF AMBULANCES

Year - 2015-16

S. No.	Name of the State / UT	No. of BLSA allotted	Amount released (In Rs.)	Amount released (In Rs.)
1.	Jammu & Kashmir	136	14,96,00,000/-	13,46,40,000/-
2.	Sikkim	31	03,41,00,000/-	03,41,00,000/-
3.	Mizoram	05	55,00,000/-	53,61,260/-
4.	Total	172	18,92,00,000/-	17,41,01,260/-

Year = 2016 -17 : NIL

Year = 2017 -18 : NIL

ANNEXURE REFERRED TO IN REPLY TO PART (d), (e)& (f) OF LOK SABHA UNSTARRED QUESTION NO. 1690 ANSWERED ON 20/12/2018 ASKED BY SHRI SUNIL KUMAR SINGH.

DETAILS OF FUNDS RELEASED DURING 2015-16 TO 2018 -19FOR SETTING UP OF INSTITUTE OF DRIVING AND TRAINING RESEARCH (IDTR).

S. No.	Name of State	Amount released(Rs. In Crore)			
		2015-16	2016-17	2017-18	2018-19(Till date)
1.	Bihar	0	0	0	0
2	Himachal Pradesh	0	0	0	0
3	Kerala	0	0	0	0
4	Madhya Pradesh	0.07	0	0	0
5	Maharashtra	0.78	0	10.00	4.72
6	Rajasthan	0	1.50	0	0
7	Tripura	5.00	0	0	0
8	Uttar Pradesh	0	5.00	0	0
9.	Jharkhand	0	0	1.50	0
10.	Manipur	0	1.20	0	0
11.	Andhra Pradesh	0	1.50	0	0
12.	Telangana	0	1.50	1.00	4.00
13.	Jammu & Kashmir	0	0	1.50	0
14.	Sikkim	0	0	1.50	0
15.	Chhattisgarh	0	0	0	6.50

Details of funds released during 2015-16 to 2018 -19 to the States / agencies authorized by the States for setting up of Inspection and Certification (I & C) Centre.

S. No	Name of State	Amount released (Rs. in Crore)			
		2015-16	2016-17	2017-2018	2018-19(Till date)
1	Delhi	0	0	0	0
2	Gujarat	2.20	0	0	0
3	Haryana	0.80	0	0	0
4	Karnataka	0	0	1.30	0
5	Maharashtra	0.29	0.93	0	0
6	Madhya Pradesh	0	0	0	0
7	Rajasthan	0	0	0	0
8	Telangana	2.50	2.65	0	0
9	Uttar Pradesh	2.50	4.40	0	0
10	West Bengal	1.06	0	0	0
11	Nagaland	0	0	3.00	3.35
12	Chhattisgarh	0	0.50	0	2.50
13.	Sikkim	1.10	0	0	3.59
14	West Bengal	1.06	0	0	0
15	Odisha	0	1.88	1.00	1.94
16	Jammu & Kashmir	0	0	0.50	0
17	Mizoram	0	0	1.00	0
18.	Pondicherry	0	0	0	1.50
19.	Punjab	0	0	0	1.10
